NATIONAL COMPANY LAW TRIBUNAL



SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

others

: M/s Indo - Asian News Channel Private Limited & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Jarrath babo For. A.M. Bridhaum. 2. AR RAMANA THAN

abantel For Petitioner. B. garton Could by Reyn 1 to 3 BR

ORDER

Counsel representing both the parties are present and submitted that there is an appeal preferred before the NCLAT against the order passed in CA 34/2016 and order is awaited. They prayed time for making submissions. Time extended at their request. Put up on 14.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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